

(b) if not, who does it; and

(c) is there any annual report on the administration of justice in the country published and if so, by whom?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) to (c). Under the Constitution, "Administration of Justice, Constitution and Organisation of Court's except the Supreme Court and the High Courts is a State subject. It is the responsibility of the State Governments either by themselves or through their High Courts to publish the Annual Administration Reports in regard to subordinate Courts. In regard to the pendency in the Supreme Court or the High Courts, the pendency is reviewed by the Chief Justices of the respective Courts and a half-yearly return of pendency of cases is submitted to the Department of Justice.

Oil Exploration by Hydro-Carbon India in Iraq

2095. SHRI ANADI CHARAN DAS:

SHRI P. GANGADEB:

SHRI RAGHUNANDANLAL BHATIA:

SHRI D. D. DESAI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Hydro-Carbon India has been asked by Government to explore oil in Iraq;

(b) if so, reasons thereof; and

(c) whether the O.N.G.C. has made any negotiation with Iraq regarding oil exploration so far?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI): (a) to (c). ONGC has entered into a contract with Iraq National Oil Com-

pany for exploration of oil in a specified area in Iraq. The Commission itself is vigorously engaged in large oil exploration operations both on land and off-shore in India. The Commission therefore has proposed to entrust its Iraq venture to the Hydrocarbons India (Private) Ltd. which is its wholly owned subsidiary. The proposal has been approved by the Government.

Piling up of Fertilizers at Gujarat State Fertilizer Company

2096. SHRI ANADI CHARAN DAS:

SHRI P. GANGADEB:

SHRI D. D. DESAI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Gujarat State Fertilizer Company is facing a pile up of 30,000 tons of fertilizers;

(b) whether such piling of fertilizers has been reported from any other part of the country also; and

(c) if so, particulars thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) The Company has intimated that, as on 26-2-1975, it had a stock of about 15,000 tonnes, which cannot be considered excessive in this part of the year.

(b) and (c). None of the other major fertilizer units has reported excessive accumulation, though there have been some reports of difficulties in marketing.

Oil Exploration in Sea Coast of Orissa

2097. SHRI ANADI CHARAN DAS: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any proposal for oil exploration at the sea-coast of Orissa; and